

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 33 of 2015

Dated : 1<sup>st</sup> October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

State Load Despatch Centre, Gujarat Energy Transmission  
Corporation Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Tushar Nagar  
Ms. Meghana Aggarwal

ORDER

At the request of learned counsel for the Commission, list the matter  
on 09.10.2015.

(T. Munikrishnaiah)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*pr/jps*